

Financial Aid to Handicapped Children

2798. SHRI N.E. HORO : Will the Minister of EDUCATION AND CULTURE be pleased to state :

(a) whether Union Government are giving any annual conveyance allowance/scholarships/financial aid in purchasing text books, etc to the school going handicapped children, besides other facilities, from the current academic term under the integrated education scheme of the Union Government, as it is being given in the State of Madhya Pradesh ; and

(b) if so, the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL) : (a) and (b) Yes, Sir. Under the Revised Scheme of Integrated Education for Disabled Children which came into operation from 1st April, 1981, the following allowances/facilities are available to the handicapped children :—

- (a) Equipment allowance of Rs. 800/- to be spent over the period of five years.
- (b) Book and stationary allowance Rs. 400/- per child per year.
- (c) Transport allowance of Rs. 50/- P.M.
- (d) Reader allowance of Rs. 50/- P.M. for blind children.
- (e) Escort allowance for severely handicapped with lower extremity disability Rs. 75/- P.M.

If a disabled child admitted under the scheme resides in hostel of the school within the school premises, he shall not be allowed transportation charges. Centre shall bear the following costs towards meeting such hostel expenses in case of

children whose parents income is less than Rs 750/- P.M. :—

- (i) Cost of Boarding.
- (ii) Cost of lodging

Certain children such as severely orthopaedically handicapped children may need the help of a helper or an ayah in the hostel. A special pay of Rs. 50/- P.M. to any full time employees of the hostel to extend such help to the child in addition to his duties shall be available for 3 or less number of such children.

According to the Scheme 100% financial assistance is provided to the implementing agencies i.e. State Govts. Union Territories-etc. etc The Govt of Madhya Pradesh have been given so far the following grants under the Scheme :—

S. No.	Year	Amount
1.	1981-82	Rs. 5.80 lakh
2.	1982-83	Rs. 8.95 lakh

Loss Suffered by Ports During 1983-84

2799. SHRI MANMOHAN TUDU : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

- (a) whether some major ports have suffered losses during the year 1983-84 ;
- (b) if so, the name of such ports ;
- (c) the amount of loss suffered by each of those port ; and
- (d) details of the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) to (c) As per unaudited accounts, four of the major ports have suffered net